GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS RAJYA SABHA

UNSTARRED QUESTION NO-1231

ANSWERED ON-10/12/2025

eTRANSPORT MISSION MODE PROJECT

1231. SHRI NARAYANA KORAGAPPA: SMT. DHARMSHILA GUPTA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the latest progress achieved under the Transport Mission Mode Project, including the current number of vehicle registrations, driving licences issued, challans processed, PUCC certificates generated, digitized driving schools and other key service metrics till date;
- (b) whether the Ministry has undertaken any assessment of the impact of contactless and online citizen services under Vahan, Sarathi, eChallan, NextGen mParivahan and related applications, particularly in reducing RTO footfalls, service delivery time and instances of manual intervention; and
- (c) whether the Ministry has reviewed performance of systems such as PUCC centres, Automated Testing Stations (ATS) and Accredited Driving Testing Centres?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) The latest progress achieved under the Transport Mission Mode Project is as follows:
 - (i) Current number of vehicle registrations is 41,12,00,083
 - (ii) Current number of driving licenses issued is 22,45,35,697
 - (iii) Number of driving schools is 29,395
 - (iv) Number of Challans processed since inception is 39,52,08,938
 - (v) Number of PUCC certificates generated is 39,81,49,653
- (b) Government has notified 58 online transport related services through Aadhaar authentication (on voluntary basis) vide S.O. 4353 (E) dated 16th September, 2022.

(c) Yes sir. Ministry has reviewed performance of systems such as Pollution Under Control Centres, Automated Testing Stations (ATS) and Accredited Driving Testing Centres, the details of which are as follows:-

PUCC:- As per Rule 115 (2) of Central Motor Vehicles Rules, 1989(CMVR), Pollution under Control (PUC) testing is mandatory for all motor vehicles (Transport and Nontransport) in India for monitoring and control of exhaust emissions from in-use Petrol/ CNG/LPG driven vehicles and diesel driven vehicles. As per Rule 115(7) of CMVR, after the expiry of a period of one year from the date on which the motor vehicle was first registered, every such vehicle shall carry a valid "Pollution under control" certificate issued by an agency authorised for this purpose by the State Government. To facilitate better enforcement in the field of Pollution Testing for Vehicles, PUCC Version 2.0 has been developed. This Ministry vide letter dated 9th May 2024, requested all States and Union Territories to implement the updated PUCC software, Version 2.0.

Automated Testing Stations:- Introduced the Automated Testing Station (ATS) testing regime in 2021, wherein Automated Fitness Management System (AFMS) software is used to automate vehicle fitness testing and certification. Mechanical equipment are used for accuracy and to reduce manual bias in vehicle testing, as per Motor Vehicle Act/Rules. The test data is available in the AFMS portal which is monitored/reviewed from time to time and if any non-compliance or shortcomings are noticed, the same is intimated to the State Governments for appropriate action.

Accredited Driving Testing Centres:- Government in Ministry of Road Transport and Highways administers the schemes for setting up Institutes of Driving Training and Research (IDTRs), Regional Driving Training Centres (RDTCs) and Driving Training Centres (DTCs). Earlier, the Scheme guidelines for setting up of Institutes of Driving Training and Research (IDTRs), Regional Driving Training Centres (RDTs) and Driving Training Centres (DTCs) were issued on December, 2021. The scheme has been reviewed and accordingly the revised scheme guidelines were issued on 15.01.2025 to modernize driver training, ensure scientific and automated testing, enhance road safety, standardize infrastructure and curriculum, adopt PPP models, expand coverage nationwide, and align with amendments to the Motor Vehicles Act, 1988 and CMVR
